

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8898- JK (LD) of 2026

DATED:- 16 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 16.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No.-8898 JK (LD) of 2026 dated 16.07.2026

S.No	Name	Office	Case No & Title
1	Shiv Raj Sharma	Executive Engineer Electric Division Vijaypur	1. LPA of 2026 UT of J&K vs Sham Lal 2. WPC of 2026 UT of J&K vs Gopal Krishan 3. WPC 2026 titled Yaqin Ali vs UT of J&K and others 4. O.A/824/2026 Rita Rani vs UT of J&K and others 5. SHAM lal 6. O.A 460 of 2026 Rita Gupta
2	Sukhdev Singh	Technical officer in the office of Chief Engineer, JPDCL, Jammu	1.WPC 2026 UT of J&K vs Tarvany Dutt 2.WPC 2026 UT of J&K vs Ajit singh 3. O.A 762/2026 Suresh Kumar 4. WPC 2025 Titled UT of J&K vs Parshotam Kumar 5. O.A 445 / 2026 Harvidner Kumar
4	Vikas Gupta	Sub Transmission Division Kathua	O.A 794 /2026 Anjana Devi vs UT of J&K

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5	Manir hussain	Sub Transmission Division Kalakote	WPC 2026 titled Sneh dutta vs UT of J&K and others
6	Arun Gupta	Executive Engineer Electric Division JPDCL, Udhampur	1.WPC 2026 titled Vina Natha vs UT of J&K and others 2.O.A 478 / 2026 Kaka Ramvs UT of J&K and others
7	Rajiv Koul	Executive Engineer Electric Division-I Jammu	WPC 2026 titled Sanjeev Mona
8	Aftab Ahmad	Executive Engineer Electric Division Poonch	1.WPC 2026 UT OF j&k vs Basharat hussain
9	Suneel kumar	Executive Engineer Electric Division-III Jammu	1. Arb P / 2026 titeld Executive Engineer, EM&RE Division-III jammu and others vs M/S Concrete Products, Samba 2. Arb P titeld M/S Morden Concrete Products, Samba vs Chief Engineer M&RE and others 3. O.A 148/2023 Kuldeep Raj vs UT of J&K and others
10	Ajay Paul singh	Sub Transmission Division Udhampur	WPC 2026 UT of J&K vs Irshad hussain
11	Surinder Kumar	Sub Transmission Division - II	O.A 1992/2025 Abhijeet Sharma
12	Mohd Shafi	The Executive Engineer Electric Division JPDCL, Kathua	1. O.A 526 of 2026 Virender Gupta. 2.WPC of 206 Jagar nath vs UT of J&k and others

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			3.O.A 771/2026 Rita Rani vs UT of J&K and others
13	Sardari lal	Executive Engineer Electric Division-II	O.A 219 of 2026 Jyoti Kandara
14	Rohit Baghotra	Sub Transmission Division -I	O.A 942/2026 in MA 972 of 2026 titled Ashok Kumar vs UT of J&K and others

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